

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-208

Appeal No. - 313/252/ND/2020

IN THE MATTER OF:

Mehta Synthetic Pvt Ltd

Vs.

RoC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 24.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the Respondent

: Mr. Noor Mohammad appearing on the behalf of Mr. Prashant Mehta
: Mr. Shlok Chandra with Mr. Chandratany Chaube and Ms. Mansie
Jain for IT Deptt

ORDER

None appeared on behalf of the appellatant. List the matter on **29.01.2021**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)